

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 327 OF 2016

Dated: 20th December, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Chhattisgarh State Power Transmission Co. Ltd. Appellant(s)
Vs.
Chhattisgarh State Electricity Regulatory Commission Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Sachin Dubey for R-1

ORDER

The learned counsel for the Appellant is absent.

List the matter for hearing on **28.03.2019**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

kt/pk